## IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

#### **BEFORE**

# HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV ON THE 29<sup>th</sup> OF JANUARY, 2024

#### SECOND APPEAL No. 248 of 2004

#### **BETWEEN:-**

GIRRAJ S/O LAJJARAM, AGE 30 YEARS, OCCUPATION - NILL (VIKRITCHITT) THROUGH GUARDIAN PUSHTABAI W/O GIRRAJ R/O PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)

....APPELLANT

(NONE)

#### **AND**

- 1. HARIRAJ S/O SHRI BETAL, AGE 21 YEARS, OCCUPATION AGRICULTURE, R/O VILLAGE PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)
- 2. RAJENDRA SINGH S/O HOTAM SINGH, AGED ABOUT 24 YEARS, OCCUPATION - AGRICULTURE, R/O VILLAGE PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)
- 3. KALYAN SINGH S/O SHRI RAMKISHAN, AGED ABOUT 55 YEARS, OCCUPATION AGRICULTURE, R/O VILLAGE PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)
- 4. LAJJARAM S/O SHRI RAMPAL SINGH, AGED ABOUT 60 YEARS, OCCUPATION AGRICULTURE, R/O VILLAGE PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)
- 5. BETAL S/O SHRI BALWANT SINGH, AGED 55 YEARS, OCCUPATION AGRICULTURE, R/O VILLAGE PHOOLPURA, PARGANA AND DISTRICT GWALIOR (MADHYA PRADESH)
- 6. STATE OF MADHYA PRADESH THROUGH COLLECTOR, GWALIOR (MADHYA PRADESH)

,....

This appeal coming on for final hearing this day, the court passed the following:

### **ORDER**

None appears on behalf of appellant.

This appeal has been filed in the year 2004 and record reveals that earlier also, on 06.11.2023 and 18.12.2023, case was adjourned at the request of learned counsel for the appellant. It appears that appellant has lost his interest in pursuing the appeal, that's why, he or his counsel is not present in the Court to pursue the matter.

In view of the above, this appeal is dismissed for non-prosecution.

